

Reconstitution of Press Council

- *244. SHRI CHANDRA SHEKHAR :
 SHRI KOTA PUNNAIAH :
 SHRI KRISHAN KANT :
 DR. Z. A. AHMAD :
 SHRI J. S. TILAK :
 SHRI KALI MUKHERJEE :
 SHRI A. G. KULKARNI :
 SHRI GURMUKH SINGH
 MUSAFIR :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Press Council has been reconstituted on the expiry of its term; and

(b) if so, the composition of the re-constituted Council ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI I. K. GUJRAL) : (a) and (b) No, Sir. The term of office of the Chairman and members of the Council has been extended for a period of 9 months from October 1, 1973, the date on which it was due for reconstitution, till June 30, 1974.

Industrial production in the Fourth Plan period

- *245. SHRI KRISHAN KANT :
 SHRI CHANDRA SHEKHAR :
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 SHRI GURMUKH SINGH
 MUSAFIR :

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state what has been the achievement in relation to the Fourth Plan targets of industrial production uptill now ?

41 RSS/73—2

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM) : Targets of capacity and production in selected industries envisaged in the Fourth Five Year Plan together with details of production achieved in 1972-73 and estimates of capacity and production expected to be achieved in 1973-74 in these industries are given in the annexed Statement. [See Appendix LXXXVI Annexure No. 23]

Telecast of Proceedings of Parliament on T.V.

- *246. SHRIMATI LAKSHMI KUMAR CHUNDAWAT :
 SHRIMATI PRATIBHA SINGH
 SHRI SAWAI SINGH SISODIA

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether there is any proposal under Government's consideration to telecast the important proceedings of Parliament on T. V.; and

(b) if so, the details thereof ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI I. K. GUJRAL) : (a) No, Sir.

(b) Does not arise.

बिजली संकट के कारण उद्योगों की स्थापना में विलम्ब

- * 247. श्री मान सिंह वर्मा :
 श्री प्रेम मनोहर :
 श्री वीरेन्द्र कुमार सखलेचा :
 श्री पीताम्बर दास :
 डा० ई महामोहन

क्या औद्योगिक विकास तथा विज्ञान और प्रौद्योगिक मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि उत्तर प्रदेश, तामिलनाडु तथा देश के अनेक अन्य भागों में पिछले 1 वर्ष से बिजली

के सकट के कारण छोटे और मध्यम दर्जे के उद्योगों की स्थापना में एक वर्ष का विलम्ब हो गया है,

(ख) क्या सरकार का ध्यान ऐसे उद्योगों को विकास छूट की अवधि में वृद्धि करने के प्रस्ताव की ओर दिलाया गया है, और

(ग) यदि हा, तो उस पर सरकार की क्या प्रतिक्रिया है ?

†[Industries hit by power crisis]

*247. SHRI MAN SINGH VERMA :
SHRI PREM MANOHAR :
SHRI V. K. SAKHLECHA :
SHRI PITAMBER DAS :
DR. BHAI MAHAVIR :

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether it is a fact that due to power crisis in Uttar Pradesh, Tamil Nadu and several other parts of the country for the last one year, the setting up of new small and medium size industries has been delayed by one year;

(b) whether Government's attention has been invited to a proposal for extending the period of allowing development rebate for such industries; and

(c) if so, the reaction of Government thereto ?]

. औद्योगिक विकास तथा विज्ञान और प्रौद्योगिकी मंत्री (श्री सी० सुब्रह्मण्यम्) : (क) से (ग) एक विवरण सभा पटल पर रखा जाता है।

विवरण

(क) यह सही सही कहना कठिन है कि केवल बिजली के सकट के कारण ही उद्योग लगाने के कितने मामलों में विलम्ब हुआ।

(ख) अनेक वाणिज्य मंडलों ने बिजली सकट सहित विविध अप्रत्याशित कारणों से मशीनरी लगाने में होने वाले विलम्ब से उत्पन्न कठिनाइयों को कम करने के लिए विकास-छूट की वापसी की तिथि के स्थगन करने के अभ्यावेदन दिये हैं।

†[] English translation.

(ग) इन अभ्यावेदनों पर ध्यान पूर्वक विचार किया गया परन्तु सरकार ने इन सधों का अनुरोध मानने में अपनी अममर्थता सूचित कर दी है। परन्तु, जैसा कि 1973-74 वर्ष के बजट अभिभाषण में वित्त मंत्री ने घोषणा की है, संबंधित उद्योगों के विकास के प्रारंभिक वर्षों में उन्हें अतिरिक्त साधन सुलभ कराने की दृष्टि से चुने हुए उद्योगों में 31 मई 1974 के बाद लगाई गई मशीनरी व सयंत्र की लागत के 20 प्रतिशत की राशि के प्राथमिक मूल्यह्रास राशि के लिए प्रत्यक्ष कर (सशोधन) विधायक, 1973 के माध्यम से आयकर अधिनियम में प्रावधान किया जा रहा है।

†[THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM) : (a) to (c) A statement is laid on the Table of the House.

Statement

(a) It is difficult to say precisely if and in how many cases delay in setting up industries is solely attributable to power crisis.

(b) Many chambers of Commerce have represented for the postponement of the date of withdrawal of development rebate with a view to mitigating the hardship arising in cases where installation of machinery and plant was likely to get delayed due to various unforeseen factors including power shortage.

(c) The representations have been carefully considered but Government have regretted their inability to accede to the request. However, as announced by the Finance Minister in his Budget speech for the year 1973-74, with a view to providing additional resources to the concerned enterprises in the early years of their development, a provision is being made in the Income Tax Act through the Direct Taxes (Amendment) Bill, 1973 for initial depreciation allowance of 20 per cent of the cost of machinery and plant installed in selected industries after 31-5-1974.]